

[Extract from the Chd. Admn. Gaz., dated the 1st October, 2015]

CHANDIGARH ADMINISTRATION

SOCIAL WELFARE DEPARTMENT

Notification

The 14th September, 2015

No. SW3/BOD/2015/8241.—In pursuance of the provisions of Article 50(2) of the Memorandum of Association and Articles of Association of the Chandigarh Child and Women Development Corporation, the Administrator, U.T., Chandigarh is pleased to reconstituted the Board of Directors of the Chandigarh Child and Women Development Corporation Limited Chandigarh as under :—

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|----|---|----|---------------------|
| 1. | Secretary, Social Welfare,
Chandigarh Administration | .. | Chairman |
| 2. | Special Secretary, Finance,
Chandigarh Administration | .. | Ex-Officio Director |
| 3. | Managing Director,
Chandigarh Child and Women
Development Corporation | .. | Ex-Officio Director |
| 4. | Director, Health Services,
Chandigarh Administration | .. | Ex-Officio Director |
| 5. | Director, Public Instructions(s),
Chandigarh Administration | .. | Ex-Officio Director |

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|----|---|----|----------------------------|
| 6. | Director, Technical Education,
Chandigarh Administration | .. | <i>Ex-Officio</i> Director |
| 7. | Mrs. Sangeeta Vardhan,
Vatsal Chhaya, H.No. 21, Sector 7, Chandigarh | .. | Non-Official Director |
| 8. | Maj. Gen. M.S. Kandal (Retd.),
H. No. 238, Sector 35-A, Chandigarh | .. | Non-Official Director |

This supersedes all previous notifications regarding appointment of Board of Director, Chandigarh Child and Women Development Corporation.

The Non-official Directors, shall hold office for a period of two years from the date of appointment.

BHAWNA GARG, I.A.S.,
Secretary Social Welfare,
Chandigarh Administration.